

(S)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JAIPUR BENCH, JAIPUR**  
**ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><u>Jabbu Lal Meena vs. Union of India &amp; Ors.</u></p> <p><u>OA No. 394/2007.</u></p> <p><u>19.11.2007.</u></p> <p>Mr. Chetan Bairwa counsel for the applicant. — <i>desires to withdraw</i></p> <p>Learned Counsel for the applicant decides to withdraw this OA. Accordingly, the OA is dismissed as withdrawn.</p> <p><i>Shukla</i></p> <p><i>Raghavan</i></p> <p>(J. P. SHUKLA) ADMINISTRATIVE MEMBER</p> <p>(N. D. RAGHAVAN) VICE CHAIRMAN</p> <p><u>P.C.</u></p> <p><i>Copy given to the m/s</i></p> <p><i>9541 QV</i></p>